

ITEM NO.801

COURT NO.6

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7029/2009

STATE OF BIHAR & ORS.

Appellant(s)

VERSUS

SURYADEO PRASAD TEWARY & ORS.

Respondent(s)

WITH

SLP(C) No. 183/2009

(Interim Relief and Office Report)

Date : 25/04/2017 These matters were mentioned today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Mr. Shivam Singh, Adv. (Mentioned by)  
For Mr. Gopal Singh, AOR

For Respondent(s) Mr. Himanshu Shekhar, AOR

UPON being mentioned the Court made the following  
O R D E R

List on 28.04.2017.

(NARENDRA PRASAD)  
COURT MASTER

(RENU DIWAN)  
ASSISTANT REGISTRAR